

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH - COURT NO. II

Customs Appeal No. 50064 of 2020

**M/s N. V. Distilleries and
Breweries Limited**

Appellant

VERSUS

**Principal Commissioner of Customs
(Import), New Delhi.**

Respondent

APPEARANCE:

Shri B. K. Singh, Advocate for the appellant
Shri Rakesh Kumar, Authorised Representative for the respondent

DATE OF HEARING: 01.12.2021

ORDER

As prayed by learned Authorised Representative appearing for the Revenue that earlier Sh. Sunil Kumar, AR was appearing in the matter who is presently on leave and he will be joining in the next week only. Accordingly, this matter is adjourned for final hearing on **06.12.2021**.

Both sides to come prepared.

(Anil Choudhary)
Member (Judicial)

(P. Anjani Kumar)
Member (Technical)